

BEST NEWS COMPANY PRIVATE LIMITED
(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS)
LIST OF CREDITORS AS ON 31.10.2023

OPERATIONAL CREDITOR

S. No	Name of Creditor (Employee)	Claim Amount (IN INR)	Admitted Claim* (IN INR)	Security Interest
1.	Income Tax Department	Rs. 3,02,25,310/-	Rs. 3,02,25,310/-	NIL
2.	Central Goods and Service Tax Department	Rs. 1,58,03681/-	Rs. 1,58,03681/-	NIL

* The claim of the Income Tax Department is admitted by the Resolution Professional subject to the condition that the said admitted amount of claim shall be revised based on the outcome of the Appeals filed by the Corporate Debtor against the Assessment Order passed by the Deputy Commissioner of Income Tax (DCIT) for the AY 2015-16, 2017-18, 2018-2019 and 2019-2020.

*The claim of Employees State Insurance Corporation (ESIC) amounting to Rs. 9,369/- is also received to the Resolution Professional and the same is pending for verification on the ground of an order u/s 45A of the ESI Act amounting to Rs. 3696 (out of 9369), is reserved by the Ld. Authorized Officer.

*The Goods and Service Tax Department (GST Department) has passed a demand order of Rs.8,83,660/- and 39,24,849/- and Rs 10,000 as penalty and Rs. 6,492/- as an interest dated 14.08.2023 against the Corporate Debtor (BEST NEWS COMPANY PVT. LTD)